



ADD ON CLAUSES / ENDORSEMENT WORDINGS - MOTOR OWN DAMAGE

**Loss of Use / Down Time Protection**

In consideration of the payment of additional premium of Rs. \_\_\_ paid by the Insured and realized by the Insurer, notwithstanding anything contrary contained in the policy, it is hereby understood & agreed that for the purpose of this policy, the Insurer will indemnify the Insured, subject to the claim being admitted under Section 1 of this Policy, the cost of alternate means of transport for Private Vehicles and Loss of Profit for Commercial Vehicles, in the event of any Loss and / or damage due to an Insured Peril.

This coverage may be availed up to three times for any partial loss and once for a total loss / theft claim during the policy Period.

The Coverage is further limited by an application of 24 hours time deductible and for \_\_\_ the number of days from the date, the Insured vehicle is reported for repair till the Insured vehicle is repaired OR replaced OR the Insurer offers the settlement amount.

Subject otherwise to the terms conditions limitations and exceptions of this Policy.

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**ADD ON CLAUSES / ENDORSEMENTS : MOTOR OWN DAMAGE UNDERWRITING GUIDELINES AND PREMIUM RATING SHEET**

Further to IRDA Circular No. 019/IRDA/NL/F&U/Oct 08 dated November 6, 2008, HDFC ERGO wishes to offer the below mentioned add on clauses / endorsements under the Motor Own Damage Insurance Product.

The list mentioned below offers a brief description of the operative clauses along with details on rates and deductibles.

Sr. No	Clause/ Endorsement Title	Objective / Purpose of Clause	Rate (%) of Insured Declared Value				Limit of Indemnity	Deductible / Excess	Remarks		
1	Loss of Use Down Time Protection	This clause provides a daily allowance cash benefit incurred by the insured for other means of transportation due to loss or damage to his/her vehicle, caused by an insured peril in the case of private car or loss of earning in the case of commercial vehicle.	Class of Vehicle:		Premium rates - Private cars			Amount to be indemnified: for Private Vehicles upto Rs. 5000/- per day and for Commercial Vehicles upto Rs. 12000/-	Time deductible of 24 hours from the time of reporting for repairs	Rating based on no. of days & type of vehicle This benefit may be availed for upto 3 times in the case of a partial losses & once in the case of a total loss/theft. The applicability of the cover is subject to the vehicle being sent to the workshop for repairs. The cover is provided till the time the vehicle is repaired or upto 5 days in the case of a partial loss and upto 15 days in the case of total loss, whichever occurs first Applicable to Private car and Commercial Vehicles. Further an underwriting discretionary loading or discount of upto 30% may be applied on the specified rates.	
			Private Cars			Zone A	Zone B				
				Private Car/Taxis	A	0.20%	0.16%				
			A+		0.27%	0.21%					
			B		0.36%	0.27%					
			B+		0.41%	0.34%					
			C		0.45%	0.40%					
			C+		0.49%	0.45%					
			D		0.54%	0.49%					
			E		0.64%	0.60%					
			MUV		0.60%	0.54%					
			SUV		0.64%	0.60%					
			GCV		Zone A	Zone B	Zone C				
			Others		0.13%	0.10%	0.06%				
			3 Wheelers		0.21%	0.15%	0.09%				
PCV		Zone A	Zone B	Zone C							
4 Wheeled		0.51%	0.22%								
4 or more Wheeled		0.80%	0.57%	0.34%							
3 Wheeled		0.16%	0.12%	0.07%							